

THE SECOND SCHEDULE

[See sections 4(2), 6, 7 and 9(I)]

DETAILS OF MINING CONCESSIONS ABOLISHED AND DECLARED AS MINING LEASES ON AND FROM A DATE
SUBSEQUENT TO THE APPOINTED DAY

Sl. No	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Date of abolition and declaration of any mining lease	Amount (in Rs.)
				Village	Taluka			
1	2	3	4	5	6	7	8	9
1.	Georgina Filomena de Figueiredo, of Loutulim.	Predico Oiteiral do Estado e Outros	Fe/Mang	Colem	Sanguem	2 of 11-7-1963	12-7-1963	11,200
2.	Vassudeva Guiri Quenim, of Goa.	Culnasodd e outros	Iron	Bali	Quepem	3 of 11-7-1963	12-7-1963	11,200
3.	Firma Minería Nacmol Ltd., of Margao.	Vagmoloi Perisodo	Fe/Mang	Curdi	Sanguem	4 of 11-7-1963	12-7-1963	8,200
4.	Firma Minería Nacinal Ltd., of Margao.	Namosmodi	Ditto	Ditto	Ditto	5 of 11-7-1963	12-7-1963	9,500
5.	Companhia Minería Progresso limitada, of Sanguem.	Morga Foncul ou Chicolmolo	Ditto	Vichundrem	Ditto	6 of 10-8-1963	11-8-1963	11,600